

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:1911

ANSWERED ON:05.08.2010

`GUIDELINES FOR PSUS`

Singh Rajkumari Ratna;Vasava Shri Mansukhbhai D.

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether there are certain guidelines for Public Sector Undertakings (PSUs);
- (b) if so, whether any PSU has ignored any guidelines of the Government;
- (c) if so, the details thereof for the last three years;
- (d) the details of CMDs against whom the action has been taken in this regard alongwith number of IAS officers out of these; and
- (e) the nature of action taken?

Answer

THE MINISTER OF STATE FOR HEAVY INDUSTRIES & PUBLIC ENTERPRISES (SHRI ARUN YADAV)

(a) to (e): Guidelines on matters relating to drafting the Memorandum of Understanding (MoU) to be signed between Central Public Sector Enterprises (CPSEs) and their administrative Ministries / departments every year, Corporate Governance, Composition of Board of Directors, Performance Appraisal, Appointment of Directors in CPSEs, Wage Settlement etc. have been issued by the Department of Public Enterprises. The implementation of these guidelines and action against defaulters, if any, in the CPSEs is the responsibility of the concerned administrative Ministries/Departments.